

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

The Voluntary Retirement of Sh. Shiv Kumar, Process Server, E.C. 90281 S/o Late Sh. Tulsi Ram posted in Nazarat Branch, South-West District, Dwarka Courts, New Delhi of this office is hereby accepted on his request and he stands relieved from his official duties with immediate effect.

M 18/11/23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
DELHI.

8819155216 PF/Admn.III/2023

Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

1. The Personal Office of the Ld. Principal District & Sessions Judge (HQs.), Delhi
2. Personal office of the Ld. Principal District & Sessions Judges, New Delhi, South-West, South-East Districts. Delhi/New Delhi.
3. The Ld. Administrative Civil Judge, South-West District, Dwarka Courts, New Delhi
4. The DDO/Assistant Accounts Officer, Accounts Branch, South-West District, Dwarka Courts, New Delhi with the request to inform the Housing Department in case the official is in possession of government accommodation.
5. The PAO, South-West District, Dwarka Courts, New Delhi (through Accounts Branch concerned).
6. The A.O. Vigilance & Litigation Branch Central, New Delhi, South-West, South-East Districts, Delhi/New Delhi.
7. Dealing Assistant, Appointment seat, Admn. Branch-III, THC, Delhi
8. The Administrative Officer (Judicial)/Incharge, Nazarat Branch, South-West District, Dwarka Courts, New Delhi
9. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
10. Dealing Assistants- Establishment/P&T, Admn.III, THC, Delhi
11. The Dealing Official, Leave seat, Central, New Delhi, South-West, South-East Districts, Delhi/New Delhi.
12. Pay Bill Clerk & Service Book Seat official, South-West District, Dwarka Courts, New Delhi for necessary action.
13. The Dealing Official, Pension Cell, South-West District, Dwarka Courts, New Delhi
14. Dealing Official Layer Seat, Tis Hazari Courts, Delhi.
15. The Web-Site Committee, Tis Hazari Courts, Delhi.
16. Recruitment Cell, Tis Hazari Courts, Delhi.
17. Sh. Shiv Kumar, Process Server, E.C. 90281 S/o Late Sh. Tulsi Ram posted in Nazarat Branch, South-West District, Dwarka Courts, New Delhi

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18/11/23
BRANCH INCHARGE
ADMINISTRATION BRANCH-III
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) OFFICE
DELHI